

storage and transportation and how these compare with private sector trade ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) Government have been Press reports in this regard.

(b) No, Sir. The Food Corporation of India procures and issues foodgrains on 'no-profit-no-loss' basis as per prices fixed by the Government. The difference between its operational cost and the issue prices is reimbursed to the Food Corporation of India in the form of subsidy. The subsidy paid by the Government to the Food Corporation of India in 1984-85 was Rs. 1,100 crores.

(c) The procurement incidentals in 1984 were Rs. 26.31 per quintal for wheat and Rs. 17.32 per quintal for rice. The distribution cost was Rs. 51.89 per quintal in respect of both wheat and rice.

The operations of Food Corporation of India are not comparable with those of private sector trade.

Concessional Loan from Japan

***302. SHRI K.V. SHANKARA GOWDA :** Will the Minister of FINANCE be pleased to state :

(a) whether Japan has agreed to give a concessional loan of Rs. 200 crore to India;

(b) if so, whether any agreement in this regard was signed in February, 1986;

(c) if so, the details and conditions of the loan; and

(d) the names of the projects that will be financed by this loan ?

THE MINISTER OF FINANCE (SHRI VISHWANATH PRATAP SINGH) : (a) to (d) An Inter Governmental agreement with the Government of Japan was signed on the 18th February, 1986 regarding the Assam Gas Turbine Power Station and Transmission Line Construction Project. The Government of Japan is extending a

special loan of yen 30 billion equivalent to Rs. 206 crores approximately, for this project. The loan is repayable semi annually over a period of 30 years including a grace period of 10 years and carries an interest rate of 4.25% per annum.

Leakage of Revenue on Account of Excise Duty

***303. SHRI SATYENDRA NARAYAN SINHA :** Will the Minister of FINANCE be pleased to state :

(a) whether Government have carried out any study to find out whether the collections from excise duties are adequate in terms of total industrial output in the country; and

(b) if so, whether steps are proposed to be taken to see that there is no leakage of revenue on account of excise duty ?

THE MINISTER OF FINANCE (SHRI VISHWANATH PRATAP SINGH) : (a) The Government regularly compared growth in industrial production with the progress in realisation of Centre Excise revenue during the financial year. Budget estimates also, inter-alia, take into account the past and future growth in production of important revenue yielding commodities. The collections from excise duties during 1985-86 so far suggest that the revenue estimates will be exceeded by several hundred crores for the full financial year.

(b) Steps taken to prevent evasion of excise duty is a continuous process and various steps including legislative, procedural and administrative continue to be taken from time to time to plug the loophole and leakage of revenue in excise duty collection.

Proposal to Rationalise Income-Tax Structure

2746. SHRI ANAND SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether Government have any latest assessment about the percentage of income from industrial sector, agricultural